

(b) Possibilities of commercial exploitation of these deposits are under consideration of the Government of Kerala.

CLOSED CASHEW FACTORIES IN KERALA

*373. SHRI BALACHANDRA MENON: SHRI K. DAMODARAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether any scheme has been submitted to the Government of India to take over the 24 cashew factories which have remained closed in Kerala since last year, through a State-owned corporation; and

(b) if so, whether any decision has been taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) No such scheme has been submitted to the Government.

EXPORT OF KHADI

*374. SHRI MAHAMMED HANEEF: Will the Minister of COMMERCE be pleased to state:

(a) whether Khadi is being exported to foreign countries;

(b) if so, the names of the countries to which it is being exported; and

(c) the value of khadi exported during the year 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) No, Sir.

(b) and (c) Do not arise.

COMMITTEE ON FLOUR MILLS

*375. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether the Flour Milling Committee headed by Shri A. K. Roy, has submitted its report:

(b) if so, when;

(c) whether Government have accepted all the recommendations of the Committee; and

(d) the extent to which it has been implemented so far?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) About a month back.

(c) and (d) The recommendations made by the Flour Milling Committee are under consideration.

CONTROL OVER JESSOP & Co. LTD.

*376. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have extended the control over Jessop & Co. Ltd., Calcutta; and

(b) if so, under what condition?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The control over the management of Jessop & Co. Ltd., Calcutta has been extended for a further period of one year with effect from the 15th May, 1967 under the Industries (Development and Regulation) Act, 1951, in the public interest.

EXPORT TRADE AFTER DEVALUATION

*377. SHRI NARINDER SINGH BRAR: Will the Minister of COMMERCE be pleased to state:

(a) extent to which exports have been boosted after devaluation;